

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
~~SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL~~

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/113 & 114/CAA/2017
NAME OF THE TRANSFEROR : SHITAL DEALERS PVT LTD
NAME OF THE TRANSFERRE : SRI VIJAYAA LAMINATES PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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K. RAMASAMY

Counsel for Petitioner

G. V. MOHAN KUMAR

G. V. MOHAN KUMAR

ORDER

Counsel for the Petitioner present and submitted that the reports of OL and RD have not been submitted and prayed for time. At request, time is enlarged. Put up on 18.12.2017 at 10.30 A.M.

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MEMBER (JUDICIAL)

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